

STOP CORONA

"Wash Your Hand, Wear Mask & Maintain Social Distance"



**DELHI JAL BOARD; GOVT. OF NCT OF DELHI
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No: - DJB/EE(SDW)-IV/2020/ 3301 to 3307

Dated: 31/12/20

To,

**The Hon'ble National Green Tribunal
Faridkot House, Copernicus Marg,
New Delhi - 110001**

Subject: - Action Taken Report on Remedial Action against Bad Odour from 45 MGD Kondli Sewage Treatment Plant in the Case No. OA/429/2019, RWA Society Vs Govt. of NCT of Delhi before Hon'ble National Green Tribunal (NGT).

Reference: Case No. Original Application No. 429/2019 RWA Society V/s Govt. of NCT of Delhi.

This is in compliance with the Order dated 26.08.2020 of Hon'ble NGT in the above mentioned case. The Action Taken Report as on 31.12.2020 for remedial action against the bad odor from the 45 MGD STP, Kondli in Delhi is as below:

1. The proposal for installation of Odour Control Unit at 45 MGD STP Kondli Phase-IV, was initiated by the division of EE(SDW)-IV in compliance to the directions of Hon'ble National Green Tribunal orders dated 27.09.2019 for O.A. No.-429/2019 in the matter of RWA Society V/s Govt. of NCT of Delhi regarding remedial action against the bad odour. The division had appointed Consultant for the same. The tender for the said work was invited vide Press NIT No. 06 (2019-20) dated 01.11.2019. Four eligible bids were received against the NIT. The financial bids were opened on 05.12.2019.
2. After completing the formalities/ office procedure involved in the same, the proposal was put-up before the Board for awarding the work of "Retrofitting of 45 MGD STP (Phase-IV) at Kondli with Odour Control Units along with O&M of 5 Years" amounting to Rs. 16.99 Crore.
3. During the intervening period till May, 2020, there were impeachment of Modal Code of Conduct, reconstitution of Board and worldwide COVID-19 pandemic, the board meeting got delayed. The board meeting got finally held on 12.06.2020 wherein the Board considered the proposal and resolved to defer the same vide Resolution No. 973, Item No. T-294 of the MOM of 152nd meeting of the DJB issued vide dated 22.07.2020.

4. The matter was again take-up with higher officials of the DJB and the same was also discussed before Hon'ble Minister (Water)/ Chairman, Delhi Jal Board. During the meeting deliberations were held regarding odour problem at 45 MGD STP Kondli. It was decided by Chairman, DJB to dose the Ferric Chloride at 45 MGD STP Phase-IV to arrest the bad odour present in the Raw Sewage.
5. After according In-principal approval for the work of "Supply, Provisioning, Installation, Commissioning and O&M for 1 Year of Automatic Chemical Dosing System at 45 MGD Sewage Treatment Plant" by Hon'ble Minister (Water)/ Chairman, Delhi Jal Board, the NIT for the same has been floated by the division of CWA(W&S)-III/Okhla. The pre-bid meeting is scheduled on 11.01.2021 and the due date of opening of technical bids is 18.01.2021. The work is expected to be awarded by 15.02.2021. The material shall be supplied and installed within 75 days after issuing of Work Order and commissioned within 45 days after installation work.

This Action Taken Report has been submitted before the Hon'ble NGT after taking approval by the competent authority.

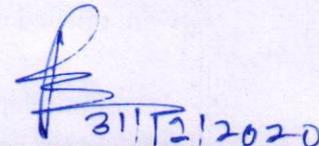
Yours Faithfully,



(RAKESH KUMAR KAUSHIK)
EXECUTIVE ENGINEER (SDW)-IV

Copy for Information to: -

1. Member (Dr)
2. CE (SDW)S/E
3. SE (SDW)-I
4. Consultant (Law)-HQ
5. Ms. Sakshi Popli, Legal Council in this matter.
6. AE (E&M)-I
7. Office copy / Reference File.


31/12/2020

EXECUTIVE ENGINEER (SDW)-IV